

[Sh. Dwaraka Nath Das]

I, therefore, request the Central Government to set up a radio relay station at Karimganj in Assam at a very early date.

(vii) Need to Construct Railway line between Madras and Kancheepuram

SHRI S.S.R. RAJENDRA KUMAR (Chengalpattu): Kancheepuram is a Temple Town and a religious centre of Tamil Nadu and also an important commercial centre. It is about 75 kms. from Madras. Thousands of people travel daily between these two centres. Road Transport is the only mode of travelling available between these two centres and the existing Highway is far from adequate to handle the heavy traffic flowing through it. It has been a long standing demand of people of Chengalpet and Madras that a Railway line connecting these two centres will reduce the burden of the road traffic, reduce the running time and also make the journey comfortable.

The request for a broad gauge Railway line between these two centres had been made on several previous occasions in this august House but no action has been taken so far.

I, therefore, urge upon the Central Government to construct a Railway line between Madras and Kancheepuram urgently, without any further delay.

[Translation]

(viii) Need to take steps to protect Darbhanga district in Bihar from flood and drought

SHRI MOHAMMAD ALI ASHRAF FATMI (Darbhanga): Mr. Chairman, Sir, Darbhanga district in Bihar is mainly an agricultural area and most of the people depend on agriculture for their livelihood, but due to frequent flood and drought, farmers are not able get actual benefits of their produces. Floods in rivers passing through this district destroy the crops. These rivers originate from Nepal. An agreement was also signed last year between India and Nepal for proper utilisation of water of these rivers but till now no action has been taken in furtherance of this agreement. As a result of this farmers are not able to sow their crops properly. Sometimes they also suffered loss due to drought.

Therefore, I would like to request the Government to construct dams and barrages on these rivers to make proper use of water and to save the farmers from flood and drought. Water can be supplied from barrages for irrigation purposes and electricity can be generated from dams which could be supplied to Bihar and other adjoining states.

15.32 hrs.

DEMANDS FOR EXCESS GRANTS

(GENERAL) 1989-90

AND

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 1993-94

[English]

MR. CHAIRMAN (SHRI TARA SINGH): We now take up Item Nos. 11 and 12, Demands for Excess Grants (General) and Demands for Supplementary Grants (General), together. The time allotted is one and a half hours.

Motions moved:

- (i) "That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1990 in respect of the heads of demands entered in the second column thereof against Demand Nos. 8, 14, 17, 45, 62, 90 and 94."
- (ii) That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending 31st day of March, 1994 in respect of the following demands entered in the second column thereof, against Demand Nos. 6, 24, 25, 27, 35, 45, 51 and 94.